

HIGH COURT OF JAMMU & KASHMIR AND LADAKH


(Office of the Registrar Judicial, Jammu)

Subject: Conduct of Pre-Lok Adalat Conciliation Proceedings in indetified matters pending before the Hon'ble Supreme Court of India in connection with "SAMADHAN SAMAROH" culminating into Special Lok-Adalat Schduled on 21st, 22nd and 23rd of August, 2026.

NOTICE

Pursuant to Order No. 943(A) of 2026/RG dated 18.06.2026, issued by the Worthy Registrar General, High Court of Jammu & Kashmir and Ladakh, the pre-Lok Adalat Conciliation sitting by the Benches are being organized in the Jammu Wing of the Hon'ble High Court of Jammu & Kashmir and Ladakh, and the officers/mediators so nominated have to hold the Pre-Lok Adalat Conciliation to take up the cases appended to the abovementioned order.

Accordingly, it is hereby notified for the information of all the concerned that the nominated officers/ mediators shall conduct the pre-Lok Adalat sessions at "MEDIATION ROOM NO. 1, ADR CENTER," High Court Complex, Janipur, Jammu w.e.f. 30.06.2026 to 06.07.2026 as per the above-mentioned order subject to continuation and conclusion of the proceedings.



(Swati Gupta)
Registrar Judicial

No:-1516-21 /RJ/HCWJ/2026

Dated: - 29 .06.2026

Copy of the above is forwarded to the:-

1. Worthy Registrar General, High Court of Jammu & Kashmir Secretary High Court Legal Services Committee Jammu/Srinagar, for information. This is reference to your office Order No. 943(A) of 2026/RG dated 18.06.2026.
2. Joint Registrar/Deputy Registrar/Assistant Registrar, OWP/LPA/PIL/SWP/WP (C)/ Civil, Criminal & Arbitration/Accounts Section/ Record Room, High Court Wing, Jammu, with the direction to intimate the same to all the dealing hands of their respective sections, for information and necessary compliance as per Order No. 943(A) of 2026/RG dated 18.06.2026 along with annexures already circulated.
3. In-charge e-Courts, High Court of J&K & Ladakh, Jammu for getting the same uploaded on the official website of the High Court.
4. In-charge (Estates), High Court Wing, Jammu, for information and with the direction to make necessary arrangements in this regard.
5. In-charge Security, High Court Wing, Jammu, for information and with the direction to depute security personals for smooth conduct of the Pre-Lok-Adalat.
6. Ms. Anju Bala, Office Assistant, High Court Wing, Jammu, for information and with direction to perform duties in the ADR Center (Room No. 1) with the nominated officers/ mediators with w.e.f 30.06.2026 to 06.07.2026.


Registrar Judicial